

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)157/230/HDB/2017
NAME OF THE COMPANY	Simhapuri Agro Products Private Limited & Another with 3F Oil Palm Agrotech Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Advocate	anilepandduocak	s-com
P-Anil Mukheyi		9883314234	P. gulfin

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Shri P. Anil Mukherji, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD for the Respondent.

The Learned Counsel for RoC requested one week's time for filing his report.

Member (T)

Member (J

Bm